

ITEM NO.8

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6044/2015

M/S UNITECH RESIDENTIAL RESORTS LTD.

Appellant(s)

VERSUS

ATUL GUPTA . & ANR.

Respondent(s)

WITH

C.A. No. 2971/2016 (XVII)

C.A. D 12512/2016 (XVII)

(FOR CONDONATION OF DELAY IN FILING APPEAL)

C.A. No. 5335/2016 (XVII)

(FOR STAY APPLICATION ON IA 1/2016 FOR EXEMPTION FROM FILING O.T.
ON IA 3/2016 and IA No.70082/2017-impleading party)

C.A. No. 5336/2016 (XVII)

(FOR EX-PARTE STAY ON IA 1/2016 FOR EXEMPTION FROM FILING O.T. ON
IA 3/2016)

C.A. No. 6119-6148/2015 (XVII)

C.A. No. 11248-11249/2016 (XVII)

(FOR STAY APPLICATION ON IA 2/2016 and IA No.54852/2017-PERMISSION
TO APPEAR AND ARGUE IN PERSON)

Date : 11-08-2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR

For Appellant(s) Mr. Abhimanu Bhandari, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Abhinav Agrawal, Adv.
Ms. Nattasha Garg, Adv.
Mr. E. C. Agrawala, AOR

Dr. Rajeev Dhawan, Sr. Adv.
Mr. Subramonium Prasad, Sr. Adv.
Mr. Sachin Datta, Sr. Adv.
Mr. Manoranjan Sharma, Adv.
Mr. Rahul Kumar, Adv.
Mr. Bhagirath Singh P., Adv.
Mr. Jay Kishor Singh, AOR

For Respondent(s) Mr. Aditya Narayan, Adv.
 Mr. Nandu Devi Deka, Adv.
 Mr. Devesh Kumar Tripathi, AOR

Respondent-in-person

Mr. K.K. Bhat, Adv.
 Mr. Ranjan Kumar Pandey, AOR

Mr. Mithilesh Kumar Singh, AOR
 Ms. Manju Singh, Adv.
 Ms. Meenakshi, Adv.

Mr. M.L. Lahoty, Adv.
 Mr. Paban K. Sharma, Adv.
 Mr. Himanshu Shekhar, AOR
 Mr. J. Kumar, Adv.

M/s Udit Kishan And Associates.
 Mr. Pashupathi Nath Razdan, AOR

Mr. Brajesh Kumar, AOR

Mr. Pawanshree Agrawal, AOR

Mr. Sonal Jain, AOR
 Mr. P.K. Jain, AOR

Mr. K.L. Janjani, Adv.
 Mr. Pankaj Kumar Singh, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

C.A. Nos. 6044 & 6119-6148/2015, and 2971, 5335, 5336/2016 and
 CA. No. D 12512/2016

The applicants who have filed I.A. No. D 45048 of 2017 shall serve a copy on Mr. Abhimanu Bhandari, learned counsel appearing for the appellant who shall obtain instructions on the application.

As far as the issue of grant of compensation and interest is concerned, the same shall be adverted to on the next date of hearing.

List the matter on 20.9.2017.

C.A. No. 11248-11249/2016

It is submitted by the respondent appearing-in-person that the award passed by the National Consumer Disputes Redressal Commission in Complaint No.457 of 2014 and Review Application No.151 of 2016 have already been satisfied. Mr. Sachin Datta, learned senior counsel being assisted by Mr. Jay Kishore, learned counsel appearing for the appellant shall obtain instructions in the matter.

List in the second week of September, 2017.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Assistant Registrar